

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 22.07.2025

NOTICE

Please take notice that the bench notified for the **Court of Chairperson on** 22.07.2025 at 10:30 AM & 02:00 PM is re-constituted. Composition of the reconstituted Bench shall be as under.

Court of Chairperson (10:30 AM & 02:00 PM)

1. Hon'ble Mr. Justice N Seshasayee, Member (Judicial)

2. Hon'ble Mr. Barun Mitra, Member (Technical)

By order of Hon'ble Chairperson -Sd/-Registrar